



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the following matter listed in the Court-III on 20.12.2023 at 02:00PM as item no. 6 will be taken up **after rising of Court-IV assembled at 02:00 PM.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 666 of 2023 (PH)	Bharat Steel Rolling Mills Unit-1 Vs. Revital Reality Pvt. Ltd.	Gunjan Mittal	Aditi Sharma Abhijit Sinha

By order of Hon'ble Chairperson

-Sd/-

Registrar